

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P No. 435/2012

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>st</sup> December 2017, 10.30 A.M

Name of the Company	Smt Suman Dugar-Versus-Oodlabari Company limited & Ors.		
Under Section	163		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Supnath Roy Chowdhury  
Aritra Basu  
Natasha Roy.

from the  
Respondent  
No. 1.

*[Signature]*  
A. 12. 2017

Dharam Chandra  
Chakraborty  
Counsel for  
Respondent No. 1

*[Signature]*  
11/12/17

ORDER

Ld. Counsel for the petitioner and the respondents are present.

List on 05/02/2018.

*[Signature]*

(Jinan K.R.)  
Member (J)

*[Signature]*

(V.P.Singh)  
Member (J)